

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 632/GT/2020**

Subject : Petition for truing up of tariff for the period 2014-19 in respect of TLDP-III Power Station.

Petitioner : NHPC Limited.

Respondents : WBSEDCL.

Date of Hearing : **6.12.2022**

Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Rajiv Shankar Dwivedi, Advocate, NHPC  
Shri Mohd. Faruque, NHPC  
Shri Piyush Kumar, NHPC

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner referred to his petition and made detailed oral submissions in the matter. None appeared on behalf of the Respondent, despite notice.

2. Accordingly, the Commission reserved its order in the matter.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

